

relation to the State of Kerala.

[Placed in Library, see No. L.T.—4482/65].

ORDERS UNDER DELIMITATION COMMISSION ACT, ETC.

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao):
Sir, I beg to lay on the Table:—

- (1) a copy each of the following Orders under sub-section (3) of Section 10 of the Delimitation Commission Act, 1962:—

- (i) Order No. 13 of the Delimitation Commission determining the parliamentary and assembly constituencies in the State of Punjab published in Notification No. S.O. 2152 dated the 5th July, 1965.

[Placed in Library, see No. L.T.-4483/65].

- (ii) Order No. 3 of the Delimitation Commission determining the parliamentary and assembly constituencies in the State of Andhra Pradesh published in Notification No. S.O. 215 dated the 5th July, 1965.

[Placed in Library, see No. LT-4484/65].

- (2) 'Results of Bye-Elections held between July, 1963 and December, 1964.'

[Placed in Library, see No. L.T.—4485/65].

- (3) a copy each of the following Notifications under sub-section (2) of section 7 of the Employees' Provident Funds Act 1952:—

- (i) The Employees' Provident Funds (Sixth Amendment) Scheme, 1965, published in

Notification No. G.S.R. 767 dated the 29th May, 1965.

- (ii) The Employees' Provident Funds (Seventh Amendment) Scheme, 1965, published in Notification No. G.S.R. 823 dated the 12th June, 1965.

- (iii) The Employees' Provident Funds (Eighth Amendment) Scheme, 1965, published in Notification No. G.S.R. 824 dated the 12th June, 1965.

- (iv) The Employees' Provident Funds (Ninth Amendment) Scheme, 1965, published in Notification No. G.S.R. 969 dated the 17th July, 1965.

- (v) The Employees' Provident Funds (Tenth Amendment) Scheme, 1965, published in Notification No. G.S.R. 997 dated the 24th July, 1965.
[Placed in Library, see No. LT-4486/65].

- (4) a copy each of the following Notifications under sub-section (2) of section 4 of the Employees' Provident Funds Act, 1952, adding certain industries to Schedule I to the said Act:—

- (i) G.S.R. 768 dated the 29th May, 1965.

- (ii) G.S.R. 910 dated the 3rd July, 1965.

- (iii) G.S.R. 952 dated the 10th July, 1965.

[Placed in Library, see No. LT-4487/65].

MINIMUM WAGES (CENTRAL) AMENDMENT RULES

Shri D. Sanjivayya: On behalf of Shri R. K. Malviya, I beg to lay on